

Annexure - 3														
Name of Corporate Debtor - Ketan Ceramics Pvt Ltd			Date of commencement of CIRP - 07-01-2019				List of Creditors as on : 14-12-2020							
List of secured financial creditors ( other than financial creditors belonging to any class of creditors )														
Sl.No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount if contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	( Amount in Rs.)
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party ?	% voting share in CoC					
	International Asset Reconstruction Company Private Limited	21/01/19	30,51,34,958.73	28,89,64,383.56	Financial Dues	28,89,64,883.56	0	No	63.14	0	0	1,61,70,575.17	0	0
	Akola Urban Co.op.Bank Ltd	24/01/19	16,97,26,890.00	16,87,21,108.75	Financial Dues	16,87,21,108.75	0	No	36.86	0	0	10,05,781.25	0	0
			47,48,61,848.73	45,76,85,492.31		45,76,85,992.31			100.00			1,71,76,356.42		

Annexure - 7															
Name of Corporate Debtor - Ketan Ceramics Pvt Ltd			Date of commencement of CIRP - 07-01-2019				List of Creditors as on : 14-12-2020								
Sl.No	Details of claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party ?	% of voting share, in CoC, if applicable					
	Sales Tax , Nagpur		02/02/19	10,97,19,379.00	0	Sales Tax Dues	0	0	No	0	10,97,19,379.00	0	10,97,19,379.00	0	Disputed, Appeal pending

Annexure - 8														
Name of Corporate Debtor - Ketan Ceramics Pvt Ltd			Date of commencement of CIRP - 07-01-2019				List of Creditors as on : 14-12-2020							
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	( Amount in Rs.)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related Party ?	% of voting share, in CoC, if applicable							
	Rachana Daga	15/03/19	94,500.00	0	Services	No		0	0	0	94,500.00		Invoice submitted after COC decision of liquidation	